

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**INTHE MATTER OF:**

Original Application No. 687/2023

**In re:** Air Quality Index in various Cities

**Action taken report by Mr. Vineet Garg, IAS, Additional Chief Secretary to Government Haryana, Environment Department on behalf of Chief Secretary, Haryana in compliance of order dated 10 November 2023 passed by this Hon'ble Tribunal.**

**RESPECTFULLY SHOWETH:-**

1. That this Hon'ble Tribunal took up the above referred matter suo-moto on 03 November 2023, considering the Air Quality Bulletins of CPCB posted on their web site in respect of Air Quality Index (AQI) for different cities from 20 October 2023 to 01 November 2023. In compliance of the directions issued by the Hon'ble Tribunal, the detailed report in the matter was filed. The matter was heard by the Hon'ble Tribunal on 10 November 2023 and passed the orders reflecting the displeasure over the consistent dip in the air quality and asked the State to review the approach and come up with sufficient measures to improve the air quality and to take the immediate steps to control the deteriorating air quality. It was also directed to find out the contributing sources of pollution causing deterioration of the air quality and to take immediate steps to control the dipping air quality.

2. That the State in its endeavours has been trying to comprehensively address the issue of air pollution in the State in a collective, collaborative and participative mode involving all the major stakeholders. In pursuance thereto, the State has held various deliberations and discussions, in addition to various progress review meetings with the stakeholders/ departments concerned. The series of measures that are being initiated and under progress by the State towards abatement of air pollution in the region across various contributory sectors, were apprised to this Hon'ble Tribunal vide response dated 09 November 2023 in compliance of orders dated 03 November 2023.
3. That this Hon'ble Tribunal in its orders dated 10 November 2023, pointed out 18 of cities across 16 districts of the State, wherein the air quality was dipping and was in the range of poor, very poor or severe category. So in compliance of the directions of the Hon'ble Tribunal the concerned Deputy Commissioners of these districts were directed to immediately act in true letter and spirit as desired by this Hon'ble Tribunal and to submit the action taken report with respect to various immediate steps taken to improve the prevailing ambient air quality in their jurisdiction.
4. That the present district wise Action Taken Report, considering sources of pollution based approach and immediate remedial action being locally taken to improve the prevailing ambient air quality as directed by this Hon'ble Tribunal, is being filed in compliance of the directions in the orders dated 10 November 2023.

**(i) Gurugram District****The major sources of the air pollution in the cities (Gurugram and Manesar)**

Major sources of air pollution		
1.	Mining	No mining activities
2.	Crushers	38
3.	Industries	
	a. Number of Air polluting industries	182
	b. Number of Brick kilns	08
4.	Road Dust	-
5.	Municipal Solid Waste dumping sites	02
6.	Construction and Demolition emissions	-
7.	Fire incidences in solid waste dumping sites	00
8.	Wood fire incidences	00
9.	Stubble burning incidences	00
10	Vehicular Pollution	-
11	Fire Crackers	0

**Remedial actions being taken against major sources of air pollution****1. Mining Activities:-**

- There is no mining activity in the District.
- Deputy Commissioner, Gurugram has constituted joint team of Mining Department, Haryana State Pollution Control Board, Forest Department and concerned SDMs for checking of illegal mining activities, if any.
- Police barricades have been provided at possible mining areas for strict checking for illegal mining activities.

**2. Stone Crushers**

- There are 38 stone crushers, out of which 7 are temporarily closed and 31 are in working condition but self- closed in compliance of

CAQM directions. There are police barricades provided on entry & exit points of stone crusher zones. PCRs are deployed for night patrolling for monitoring of stone crushers.

- Mining department and the State Pollution Control Board have also constituted joint teams along with SDMs concerned and these teams are visiting the stone crushers zones from time to time to check compliance of CAQM directions.

### **3. Industrial Emissions**

- Coal is completely banned in the District. All the industries and brick kilns have been shifted to cleaner fuels.
- There are 08 brick kilns in the district and all the brick kilns have been shifted to Zig-Zag technology. Presently, all the brick kilns are lying closed in compliance of this Hon'ble Tribunal, and Hon'ble Supreme Court of India's directions.
- Further, teams of HSPCB, HSIIDC, DHBVN, MCM and MCG etc. are regularly patrolling in the industrial areas especially during night hours.

### **4. Road Dust:**

- MCG and MCM are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### **5. Construction Dust:**

- C&D activities have been banned in the District in compliance of

the CAQM directions issued under GRAP stage-III & IV. Further, no construction activity has been observed during inspections.

- There are 04 teams which have been deployed by Haryana State Pollution Control Board to check compliance with respect to directions of CAQM.
- MCM and MCG have also deployed many teams for checking of compliance with respect to directions of CAQM.
- Deputy Commissioner, Gurugram has also constituted a team of HSPCB, DTCP and HSIIDC/HSVP for checking of compliance with respect to directions of CAQM.

#### **6. Vehicular emissions**

- Hot spots of traffic congestion have been identified and the details of hot spots are as below:
  - a. Kataria Chowk, Gurugram
  - b. Kherki Daula Toll Plaza, Gurugram
  - c. Sector-17-18 dividing road, Gurugram
  - d. IMT Chowk, Gurugram
  - e. Bust Stand, Gurugram
  - f. Vatika Chowk, Gurugram, Gurugram
- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.
- 397 challans have been issued by the traffic police from 01 October 2023 to till date against the vehicles plying without Pollution Under Control Certificate (PUCC).
- 2209 numbers of BSIII Diesel and BS IV Petrol vehicles plying on the roads, challaned. 09 diesel vehicles older than 10 years

impounded.

- 12 challans have been issued against the uncovered vehicles carrying building material from 01 October 2023 to till date.

#### 7. Open Garbage Burning:-

- 06 teams have been constituted by the Commissioner, Municipal Corporation, Gurugram and Manesar for stoppage of open garbage burning.
- Teams are continuously patrolling in their respective areas .
- Penalty of Rs. 82,500/- has been imposed on 47 violators found involved in the open garbage burning.

#### 8. Fire Crackers

Total 3000 kg of non-green crackers seized from the Godown and 02 FIRs registered.

#### (ii) Faridabad District

#### The major sources of air pollution in the major cities (Faridabad and Ballabgarh)

Major sources of air pollution		
1.	Mining	0
2.	Stone Crushers (Numbers)	75
3.	Industries	
	a) Number of Air polluting industries	480
	b) Number of Brick kilns	108
4.	Road Dust	-
5.	Municipal Solid Waste dumping sites	87
6.	Construction sites (registered on dust portal)	121
7.	Fire incidences in solid waste dumping sites	164
8.	Wood fire incidences	171
9.	Stubble burning incidences	2
10.	Vehicular Pollution	-
11.	Fire Crackers	■

## **Remedial actions being taken against major sources of air pollution**

Total 62 teams of the stake holder departments have been deployed in district Faridabad to check major source of pollution.

### **1. Stone Crushers**

- There are 75 stone crushers in district Faridabad and all are lying closed after implementation of GRAP stage III.
- Regular inspections are being carried out in Pali Mohtabad stone crushing zone by the concerned field officers and no violation have been reported till date.

### **2. Industrial Emissions**

- Coal is completely banned in the District Faridabad.
- There are total 480 Air polluting industries and 108 brick kilns in district Faridabad.
- All the industries and brick kilns have shifted to cleaner/approved fuels.
- All the brick kilns are presently lying closed.
- Further teams of all stake holder departments are regularly patrolling in the industrial areas especially during night hours.
- 10 industries were found operating illegally in this period and were closed by the Board.

### **3. Road Dust**

- MCF is conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### **4. Construction Dust :**

- C&D activities have been banned in the Faridabad in compliance of the CAQM directions issued under GRAP stage-III & IV.
- Regular inspections are conducted by the team of MCF, HSPCB, HSVP and Town and country Planning Department.
- A fine of Rs. 2,50,000/- has been imposed on 05 C&D violations.

#### **5. Open Garbage Burning: -**

- 40 teams of MCF are continuously patrolling in their respective areas to avoid any untoward fire incident and to curb the same immediately.
- Penalty of Rs. 4,94,500/- has been imposed on 164 violators found involved in the open garbage burning

#### **6. Paddy Stubble Burning: -**

Total 4 Active Fire Locations (AFLs) were reported through satellite imagery, out of which one location was not traceable, 01 location was for garbage burning and for 2 locations, Rs 5000/- penalty was imposed and recovered from the violators.

#### **7. Vehicular emissions:**

- 1087 challans amounting to Rs. 61,46,000/- have been issued by the traffic police from 01 October 2023 to till date against the vehicles plying without PUCC.
- 9421 challans amounting to Rs. 48,66,000/- have been issued by the traffic police from 1 October 2023 till date against the vehicles for unauthorized parking.

- Further, as per report of General Manager, Haryana Roadways, Faridabad 57 contract Buses have been augmented and 15 routes have been increased in order to increase the public transport.
- Total 213 no.s of vehicles BS III petrol and BS IV diesel has been challaned for plying on the road.

## 8. Fire Crackers

During the past three months, 37 cases are registered under Indian Explosive Act, in which 3180.93 kg crackers were recovered and 41 accused were arrested.

### (iii) Bhiwani District

#### The major sources of air pollution

Major sources of air pollution		
1.	Mining	02
2.	Stone Crushers	321
3.	Total Industries	
	a. Number of Air polluting industries	301
	b. Number of Brick kilns	187
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	13
7.	Total number of Fire incidences in solid waste dumping sites	0
8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	2
10.	Vehicular Pollution	-

#### Remedial actions being taken against major sources of air pollution

##### 1. Mining Activities:-

- The major mining in the district is done by M/s HSIIDC,

Khanak, which is a government undertaking. Moreover, it has exhausted the production capacity for 2023. It has got CTE expansion and CTO expansion for enhanced production, but yet to restart the operation. After GRAP directions dated 02 November 2023, it has been ordered to remain non operational.

- Police barricades have been provided at suitable locations to prevent unauthorized transport of rockstone and to ensure strict checking of mining activity.
- Two teams of HSPCB Bhiwani Region and 1 team of Mining Department are patrolling in the area day and night to ensure that the same doesn't operate.
- 02 mining activities operating in the District Bhiwani have been stopped with effect from 02 November 2023 as per the directions of CAQM.

## **2. Stone Crushers**

- Moreover, all the stone crushers in district have been stopped w.e.f 02 November 2023 as per the directions of CAQM .
- Two teams of HSPCB Bhiwani Region are patrolling the area day and night to ensure that the same don't operate. During inspections, the crushers reported to be non-operational and complying with GRAP directions.

## **3. Industrial Emissions**

- Coal is completely banned in the district, and all the industries and brick kilns have shifted to cleaner fuels.
- Presently all the brick kilns are lying non operational/closed in compliance of this Tribunal directions and remained operative only for the period from 01 March to 30 June every year.

- Inspection is being done by two teams of HSPCB, Bhiwani Region to ensure that industries are using approved fuel only as per CAQM directions.

#### **4. Road Dust**

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

#### **5. Abatement of Construction Dust and ban on C&D activities.:**

All the construction activities are closed in compliance of CAQM directions and same is ensured through surprise inspections.

#### **6. Open Garbage Burning:-**

02 team are constituted to ensure no garbage burning or fire incident happen on municipal solid waste dumping sites.

#### **7. Paddy Stubble Burning :-**

- Village level, block level and school level awareness programmes are being conducted by the Agricultural Department, for awareness generation amongst the farmers to prevent paddy stubble burning cases.
- Penalty of Rs. 7500/- has been imposed on 2 farmers found involved in Paddy Stubble Burning.

**(iv) Rohtak District****The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	0
2.	Total number of Crushers	01
3.	Total number of Industries	
	a. Number of Air polluting industries	152
	b. Number of Brick kilns	145
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	33
7.	Total number of Fire incidences in solid waste dumping sites	0
8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	22
10.	Vehicular Pollution	

**Remedial actions being taken against major sources of air pollution**

Source of air pollution		Remedial action
1.	Mining	There is no stone mining activity in the District
2.	Crushers	There is only 01 stone crusher and the same is closed in compliance of CAQM directions.
3.	Industrial Emissions	<ul style="list-style-type: none"> <li>• All 152 air polluting units within the jurisdiction of District, have been converted to approved fuel and has also installed adequate Air Pollution Control Device as per the directions.</li> <li>• HSPCB has inspected 42 units and closed</li> </ul>

		<p>down 01 unit and also recovered environmental compensation amounting to Rs. 3,25,000/- for the violation of the directions of CAQM.</p> <ul style="list-style-type: none"> <li>• All 145 brick kilns within the jurisdiction of District have been converted to zig-zag technology and approved fuels.</li> <li>• Brick Kilns are lying non-operational as per Hon'ble Supreme Court and this Tribunal orders.</li> <li>• Regular inspections of industries and brick kilns are being conducted.</li> </ul>
4.	Road Dust	<ul style="list-style-type: none"> <li>• Municipal Committees are conducting regular water sprinkling on the roads.</li> <li>• Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.</li> </ul>
5.	Municipal Solid Waste dumping sites	<ul style="list-style-type: none"> <li>• ULBD has deployed adequate number of staff for supervision of solid waste dumping sites and no fire incident reported in the dumping sites of district.</li> <li>• HSPCB has inspected such sites in the jurisdiction of Rohtak 08 times during last 15 days and during inspection no fire incident was found at the sites as per the</li> </ul>

		directions of CAQM.
6.	Dust Emissions from Construction sites	<ul style="list-style-type: none"> <li>• All the 33 construction sites are registered with dust portal of CPCB.</li> <li>• All the construction sites lying closed in District Rohtak as per the invocation of Stage-III &amp; IV of GRAP by CAQM.</li> <li>• HSPCB and concerned agencies in their jurisdiction inspecting such sites from time to time. No violation reported till now.</li> </ul>
7.	Stubble burning incidences	<ul style="list-style-type: none"> <li>• Even though the area under paddy cultivation in district Rohtak is very small, committees comprising of all stakeholders for sensitization of the farmers about ill effects of agro residue burning are working at village level and block level.</li> <li>• Multi department teams comprising Revenue Department, Agriculture Deptt. and HSPCB, have been deployed to check the stubble burning and these teams have carried out 92 inspections and total 22 of challans have been issued and a fine of Rs. 55,000/- have been recovered.</li> </ul>
8.	Vehicular Pollution	<ul style="list-style-type: none"> <li>• Traffic Police have identified various traffic congestion points and has deployed special teams to streamline the flow of traffic at congestion and jam prone areas and special</li> </ul>

		<p>emphasis is on the regulation of traffic during peak hours.</p> <ul style="list-style-type: none"> <li>• Moreover, the traffic police of district has imposed a fine of Rs. 8,59,400/- for violations of PUCC, unauthorized parking. 08 vehicles expiring BS-III/BS-IV have also been impounded.</li> <li>• Augmentation in the Public Transportation system is being done.</li> <li>• BS III and IV buses on route to Delhi have been stopped.</li> </ul>
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**(v) Hisar District**

**The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	Nil
2.	Total number of Crushers	01
3.	Total number of Industries	
	a. Number of Air polluting industries	81
	b. Number of Brick kilns	201
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	5
6.	Total number of Construction sites	80
7.	Total number of Fire incidences in solid waste dumping sites	0
8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	103
10.	Fire Crackers	-
11.	Vehicular Emissions	-

## **Remedial actions being taken against major sources of air pollution**

### **1. Stone Crushers: -**

There is only one stone crusher in the district and which is operating with compliance of stone crusher notification 11 May 2016.

### **2. Industrial Emissions:-**

- All 81 air polluting industries and 201 brick kilns are using only HSPCB approved fuels.
- There are 201 brick kilns in the district and all have shifted to Zig-Zag technology. Presently most of the brick kilns are lying closed due to off season.
- Further, teams of HSPCB and HSIIDC are regularly patrolling in the industry prone areas especially during night hours.
- 03 industries & 1 brick kiln found operating illegally without compliance of environmental norms, have been closed by the Board.
- Levying of environment compensation is under process against the 01 brick kiln found non complying with the environmental norms.

### **3. Road Dust:**

- Municipal Corporation is conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### **4. Construction & Demolition emissions :**

Regular inspections are being conducted for the compliance at

these sites.

**5. Vehicular emissions:**

- Hot spots of traffic congestion have been identified & adequate no of police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.
- 26 challans have been issued by the traffic police in the month of October 2023 against the vehicles plying without PUCC.
- 08 PUCC centers violating norms have been closed.

**6. Open Garbage Burning:-**

- 01 team has been constituted by the Commissioner, Municipal Corporation, Hisar for stoppage of garbage burning.
- Penalty of Rs. 1,20,000/- has been imposed on 24 of violators found involved in the open garbage burning.

**7. Paddy Stubble Burning :-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the District Magistrate, Hisar on 13 October 2023.
- Teams have been constituted at district level, sub-division level, block level and at village level to stop paddy stubble burning in district Hisar.
- All the teams are conducting regular patrolling with police personnel in the all areas of paddy harvesting to prevent paddy stubble burning.
- Penalty of Rs.2,70,000 /- has been imposed on 103 farmers found involved in Paddy Stubble Burning. The penalty has been

recovered.

- FIRs have been registered against 9 violators.

## 8. Fire Crackers

09 FIRs have been registered against stockists (For non-green/unapproved fire crackers) & 5412.4 kg of non-green/unapproved fire crackers have been seized.

### (vi) Sirsa district

#### The major sources of air pollution

Major sources of air pollution		
1.	Total number of Mining	0
2.	Total number of Crushers	0
3.	Total number of Industries	
	c. Number of Air polluting industries	48
	d. Number of Brick kilns	201
4.	Road DustMunicipal Committees Road Length	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	12
7.	Total number of Fire incidences in solid waste dumping sites	00
8.	Total number of Wood fire incidences	00
9.	Total number of Stubble burning incidences	114
10	Fire Crackers	-

#### Remedial actions being taken against major sources of air pollution

##### 1. Industrial Emissions:-

- All the industries and brick kilns have switched to approved fuels
- There are 201 brick kilns in Sirsa, all the brick kilns have shifted to Zig-Zag technology.

**2. Road Dust:**

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

**3. Open Garbage Burning:-**

Teams have been constituted by the Deputy Commissioner, Sirsa for stoppage of open garbage burning and teams are continuously patrolling in their areas.

**4. Paddy Stubble Burning :-**

- a. Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning.
- b. All the teams are conducting regular patrolling with police personnel in the all areas of paddy harvesting to prevent the paddy stubble burning.
- c. 51 challans have been made & penalty of Rs. 180000/- has been imposed on farmers found involved in Paddy Stubble Burning.
- d. 12 FIRs have been registered against violators.

**5. Vehicular emissions:**

Hot spots of traffic congestions have been identified and adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.

**(vii) Fatehabad District****The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	Nil
2.	Total number of Crushers	Nil
3.	Total number of Industries	
	a. Number of Air polluting industries	45
	b. Number of Brick kilns	80
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	1
7.	Total number of Fire incidences in solid waste dumping sites	01
8.	Total number of Wood fire incidences	00
9.	Total number of Stubble burning incidences	572

**Remedial actions being taken against major sources of air pollution****1. Industrial Emissions:-**

- All the industries and brick kilns switched to approved fuels.
- There are 80 brick kilns in Fatehabad, and all have been shifted to Zig-Zag technology.

**2. Road Dust:**

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

**3. Vehicular emissions:**

- Hot spots of traffic congestion have been identified as per details as below:

- a. Old Bus Stand Chowk, Fatehabad
- b. Bighar Road Chowk, Fatehabad
- c. Red Light Chowk, MC office, Fatehabad

- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.

#### **4. Open Garbage Burning:-**

- 05 teams have been constituted by the District Municipal Commissioner, Fatehabad for stoppage of open garbage burning.
- Teams are continuously patrolling in their respective areas particularly in the morning to ensure total prohibition of Open garbage burning.

#### **5. Paddy Stubble Burning :-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the DC Fatehabad, vide letter No. 3190/MA dated 04 October 2023.
- Specific order regarding constitution of Sub- Divisional/Cluster, Level teams has been issued by DC vide order No. 8295-8300/Agri, dated 11 September 2023, Block level vide order No. 8279-84/Agri, dated 11 September 2023 and village level teams vide revised order No 9857-62/Agri, dated 16 October 2023 respectively.
- All the teams are conducting regular patrolling with police personnel in the all the areas of paddy harvesting to prevent the paddy stubble burning.
- Penalty of Rs. 812500/- has been imposed and recovered from farmers found involved in total 318 AFLs of Paddy Stubble

Burning. The EC in 23 is under process. In 54 AFL cases the EC has been imposed but yet to recover. 141 AFLs not identified at site.

- 06 FIR has been registered against violators of paddy straw burning.
- Regular field inspections are being conducted to curb paddy straw burning cases along with Sh. Bilal Syed, Sc.'B', CPCB.

**(viii) Karnal District**

**The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	1
2.	Total number of Crushers	0
3.	Total number of Industries	
	a. Number of Air polluting industries	450
	b. Number of Brick kilns	102
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	1
6.	Total number of Construction sites	33
7.	Total number of Fire incidences in solid waste dumping sites	2
8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	122
10.	Fire Crackers	-

**Remedial actions being taken against major sources of air pollution**

**1. Mining Activities:-**

- 01 mining activity operating in the District Karnal has been stopped w.e.f 02 November 2023 as per the directions of

CAQM.

- All the mineral dealing license holders of the district have also been directed by the mining officer to stop the loading and unloading of the minerals in the district.

## 2. Industrial Emissions:-

- Coal is completely banned in the District. All the industries and brick kilns have shifted to cleaner fuels as per details below:-

S. No.	Particulars	
1	Total number of fuel based industries	509
2	Number of industries running on PNG / CNG / LPG / LNG	14
3	Number of industries running on Biomass fuels	347
4	Number of industries running on Electricity	5
5	Number of industries running on L.S.H.S Family fuels	45
6	Number of industries running on other approved fuels, if any	0
	Bio- Diesel	0
	Hydrogen	0
	Metallurgical coke	2
	Wood / Charcoal (for Lead recycling units only)	2
	Solar System	0
7	Thermal Power Plants	0
8	Number of industries still running on unapproved fuels	0
9	Industries closed of their own	92
10	Industries closed by Board	2

- There are 102 brick kilns in Karnal, all the brick kilns have shifted to Zig-Zag technology. Presently, all the brick kilns are lying closed in compliance of NGT directions and operate only for the period from 01 March to 30 June every year.
- Further teams of HSPCB and HSIIDC are regularly patrolling in the industry industrial areas especially.

- 02 industries were found operating illegally on unapproved fuel, have been issued Show Cause Notices and closure action against 01 unit is under process.
- Show Cause notice for levying of compensation have been issued on 09 November 2023 to 03 industries found non complying with the emission norms.

### 3. Road Dust:

- Municipal Corporation is conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### 4. Construction Dust :

C&D activities have been banned in the Karnal in compliance of the CAQM directions issued under GRAP stage-III & IV.

Total number of ongoing C&D projects inspected	Number of projects where construction was found in violation of Ban imposed by CAQM	Action taken (Number of sites)	Remarks
33	15	15	Construction activities stopped at these sites and EC amounting to Rs. 3800000/- has been imposed and recovered.

### 5. Vehicular emissions:

- Hot spots of traffic congestion have been identified and the details of hot spots is as below:
  - a. Namastey Chowk, Karnal
  - b. ITI Chowk, Karnal Near ramleela Ground

- c. Old Bus Stand Chowk, Karnal
- d. Ghanta Ghar Chowk, Karnal
- e. Civil Hospital Chowk.

- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.

#### **6. Open Garbage Burning:-**

- 10 teams have been constituted by the Deputy Commissioner, Karnal for stoppage of garbage burning.
- Penalty of Rs. 45,00,000/- has been imposed on 02 violators (HSVP & MC) found involved in the open garbage burning.

#### **7. Paddy Stubble Burning :-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the District Magistrate, Karnal
- 20 duty magistrates have been appointed in different blocks to immediately take action against the violators involved in Paddy Stubble Burning.
- Teams have been constituted at district level, sub-division level, block level and at village level to stop paddy stubble burning in district Karnal.
- All the teams are conducting regular patrolling with police personnel in areas of paddy harvesting to prevent the paddy stubble burning.
- There were 122 incidents of stubble burning AFLs reported through satellite imagery, out of which total 89 challans have been done and a fine of Rs 237500/- has been recovered. 33

AFLs not identified at site.

## 6. Fire Crackers

02 illegal fire cracker manufacturing unit has been identified and sealed and FIRs has been registered by Police. Total 260 kg of non green fire crackers has been seized.

### (ix) Kurukshetra District

#### The major sources of air pollution

Major sources of air pollution		
1.	Total number of Mining	Nil
2.	Total number of Crushers	Nil
3.	Total number of Industries	
	a. Number of Air polluting industries	120
	b. Number of Brick kilns	61
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	05
6.	Total number of Construction sites	10
7.	Total number of Fire incidences in solid waste dumping sites	Nil
8.	Total number of Wood fire incidences	Nil
9.	Total number of Stubble burning incidences	360
10.	Vehicular Emissions	-
11.	Fire Crackers	-

#### Remedial actions being taken against major sources of air pollution

##### 1. Industrial Emissions:-

- All the industries switched to approved fuel in the District Kurukshetra.
- There are 61 brick kilns in Kurukshetra and all the brick kilns

have shifted to Zig-Zag technology.

- Presently, all the brick kilns are lying closed due to off season.

## 2. **Vehicular emissions:**

Hot spots of traffic congestion have been identified and adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.

## 3. **Open Garbage Burning:-**

- 05 teams have been constituted by the Deputy Commissioner, for stoppage of garbage burning.
- Open garbage burning is completely banned in the District and teams are continuously patrolling in their respective areas.

## 4. **Paddy Stubble Burning :-**

- Duty Magistrates have been appointed in different blocks to immediately take action against the violators involved in Paddy Stubble Burning.
- Teams have been constituted at district level, sub-division level, block level and at village level to stop paddy stubble burning in district Kurukshetra.
- All the teams are conducting regular patrolling with police personnel in the all the areas of paddy harvesting to prevent the paddy stubble burning.
- Total 151 stubble burning incidences reported.
- 95 challans have been issued , 29 AFLs bales stock fire were found (Villages Bhor Saindan, Kamoda, Malakpur, Wasalpur) and no incident of fire found at 27 AFLs reported through satellite imagery. Apart from these, enforcement teams have

identified and issued challans in 209 AFLs.

- Environmental Compensation of Rs. 7,87,500/- has been imposed on farmers found involved in Paddy Stubble Burning

#### 5. Fire cracker violations:-.

Total 492.40 Kg fire crackers seized by the Kurukshetra administration and 03 FIRs registered against violators.

#### 6. Road Dust

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

#### (x) Kaithal District

#### The major sources of air pollution

Major sources of air pollution		
1.	Total number of Mining	0
2.	Total number of Crushers	0
3.	Total number of Industries	
	a. Number of Air polluting industries	221
	b. Number of Brick kilns	80
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	10
7.	Total number of Fire incidences in solid waste dumping sites	00
8.	Total number of Wood fire incidences	00
9.	Total number of Stubble burning incidences	267
10.	Vehicular Emissions	-
11.	Fire Crackers	-

## **Remedial actions being taken against major sources of air pollution**

### **1. Industrial Emissions:-**

- All the industries and brick kilns have switched to approved fuels.
- There are 80 brick kilns in Kaithal and all have shifted to Zig-Zag technology.

### **2. Road Dust :**

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### **3. Vehicular emissions:**

- Hot spots of traffic congestion have been identified. The details of hot spots are as below:
  - a. Pehowa Chowk, Kaithal
  - b. Old Bus stand, Kaithal
  - c. New Bus Stand, Kaithal
  - d. Near Court Road, Kaithal
  - e. Chandana Gate, Kaithal
  - f. Vishavkarma Chowk, Kaithal
- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.

### **4. Open Garbage Burning:-**

- 02 teams have been constituted by the District Commissioner for stoppage of garbage burning.
- Open garbage burning is completely banned in the District and

teams are continuously patrolling in their respective areas particularly in the morning.

#### **5. Paddy Stubble Burning :-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the DC vide letter No. 24615-735/MA dated 22 September 2023 and 25991-26026/MA Dated 11 October 2023.
- Specific order regarding constitution of Sub- Divisional/Cluster ,Level teams has been issued vide order No. 24166-177/MA, dated 19 September 2023, Block level and village level teams vide order No 24156-165/MA, dated 19 September 2023.
- All the teams are conducting regular patrolling with police personnel in the all the areas of paddy harvesting to prevent the paddy stubble burning.
- Penalty of Rs. 580000/- has been imposed on 210 farmers found involved in Paddy Stubble Burning and same has been recovered.
- 99 FIRs has been registered against violators of AFLs. 106 AFLs reported through the satellite imagery are not identified at site
- Regular field inspection are being conducted to curb Stubble Burning cases along with Sh. Akhilesh Kumar Tyagi, Sc.'B', CPCB.

#### **6. Fire Crackers**

Non green crackers of total weight 639.245 has been seized and total 05 FIRs has been registered against the sellers.

**(xi) Rewari District****The major sources of air pollution**

Major sources of air pollution		
	Total number of Mining	01
2.	Total number of Crushers	06
3.	Total number of Industries	
	a. Number of Air polluting industries	90
	b. Number of Brick kilns	93
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	10
7.	Total number of Fire incidences in solid waste dumping sites	01
8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	0
10.	Vehicular Emissions	-
11.	Fire Crackers	-

**Remedial actions being taken against major sources of air pollution**

Major source of air pollution		Remedial action
1.	Mining	There is 01 mine in the district which is non-operational since 31 March 2023 and regular inspections by mining department and HSPCB are being carried out to ensure non-operation of same and to check any other illegal activity.
2.	Crushers	All the 06 stone crushers within the jurisdiction of the District Rewari, are lying closed as per the directions of CAQM and regular inspections are being carried out by mining department and HSPCB and e-ravanas are being checked to ensure non operation of stone crushers.
3.	Industries	

	<p>a. Air polluting industries</p> <p>b. Brick kilns</p>	<ul style="list-style-type: none"> <li>• All the 90 air polluting units within the jurisdiction of District Rewari have switched to approved fuels and have also installed adequate Air Pollution Control Devices.</li> <li>• 02 teams of HSPCB, Rewari have been constituted to ensure that no unit run on unapproved fuel.</li> <li>• Further, 56 unit have been inspected and found complying as per CAQM direction since 01 October 2023.</li> <li>• Furthermore, teams of HSPCB and HSIIDC are regularly patrolling in the industrial areas specially to ensure the operation of units as per CAQM directions.</li> <li>• All the 93 brick kiln units within the jurisdiction of District Rewari have switched to approved fuels.</li> <li>• Moreover, all the brick kilns of District Rewari are of rectangular shape with zigzag brick setting pattern and induced draught technology and are also lying non-operational as per Hon'ble Supreme Court and NGT orders.</li> <li>• Further, the teams of HSPCB and DFSC are regularly inspecting the Bricks Kilns to ensure that the bricks kiln operate only for the period from 01 March to 30 June every year and only with approved fuels.</li> </ul>
4.	Road Dust	<ul style="list-style-type: none"> <li>• Municipal Committees are conducting regular water sprinkling on the roads.</li> <li>• Fire tenders are also engaged for sprinkling of water on trees and on the road side on</li> </ul>

		regular basis twice in a day.
5.	Municipal Solid Waste dumping sites	<ul style="list-style-type: none"> <li>• In District Rewari there is 01 MSW dumping site.</li> <li>• It is ensured through the frequent inspections that no illegal dumping occur.</li> </ul>
6.	Emissions From Construction sites	<ul style="list-style-type: none"> <li>• 10 construction sites registered with dust portal of CPCB.</li> <li>• All the 10 sites have been visited by the teams and none of the site reported operational. Further, regular inspections are being carried out to ensure non-operation of the sites.</li> <li>• Rs. 1,25,000/- has been imposed as penalty for violation of CAQM directions on 11 construction site by DTP and MC, Rewari.</li> </ul>
7.	Fire incidences in solid waste dumping sites	<ul style="list-style-type: none"> <li>• Municipal Council/Committee, Rewari has constituted 03 teams to control fire incidents in District Rewari.</li> <li>• 01 burning incident was observed at dumping site and HSPCB has issued Show Cause Notice for prosecution and levying environmental compensation against MC, Rewari. Further levying of environmental compensation will be done by HSPCB after expiry of SCN. Fire on site was extinguished on site by fire tenders.</li> <li>• Additionally, penalty of Rs. 14000/ has been imposed on 06 violators involved in the open garbage burning by MC, Rewari.</li> </ul>
8.	vehicular emissions	<ul style="list-style-type: none"> <li>• 05 Hot spots of traffic congestion have been identified in District,</li> </ul>

		<p>Rewari .</p> <ul style="list-style-type: none"> <li>• Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of traffic signals.</li> <li>• 131 challans amounting to Rs. 210000 issued by traffic police and RTA for vehicle plying without PUC and uncovered vehicles carrying building material.</li> </ul>
9.	Fire Crackers	11 FIRs registered against the stockiest and sellers . Total 947 kg of non green crackers were seized.

**(xii) Mahendergarh District**

**The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	9
2.	Total number of Crushers	85
3.	Total number of Industries	
	a) Number of Air polluting industries	05
	b) Number of Brick kilns	52
4.	Road Dust	-
5.	Total Municipal Solid Waste dumping sites	03 solid waste dumping site including 1 main dumping site at Village-Raghunathpura
6.	Total Construction sites	08
7.	Total Fire incidences in solid waste dumping sites	2
8.	Total Wood fire incidences	0
9.	Total Stubble burning incidences	0
10.	Vehicular Emissions	-
11.	Fire Crackers	-

### Remedial actions being taken against major sources of air pollution

Major sources of air pollution		Remedial action
1.	Mining	<ul style="list-style-type: none"> <li>• There is 09 mines in District Mahendragarh which are non-operational and regular inspections by mining department and HSPCB are being carried out.</li> <li>• All the 85 stone crushers within the jurisdiction of District Mahendragarh are lying closed as per the directions of CAQM and regular inspections are being carried out by mining department and HSPCB and e-ravanas are being checked to ensure non-operation of stone crushers.</li> <li>• The teams of HSPCB and Mining department are regularly patrolling in the stone crusher clusters.</li> <li>• 04 industrial units were found in violation of CAQM directions and action is under process.</li> <li>• Further, DM, Mahendragarh has imposed section-144 in the whole district for strict compliance.</li> <li>• HSPCB has conducted 36 inspections from 01 October to till date and issued show cause notice to respective offenders.</li> </ul>
2.	Crushers	
3.	Industries a) Number of Air polluting industries  b) Number of Brick kilns	<ul style="list-style-type: none"> <li>• All the air polluting units within the jurisdiction of District Mahendragarh have installed adequate Air Pollution Control Devices.</li> <li>• Further, regular inspections of all industries are being conducted to ensure that no unit run on unapproved fuel.</li> <li>• All the brick kiln units within the jurisdiction of District Mahendragarh</li> </ul>

		<p>have converted to approved fuel.</p> <ul style="list-style-type: none"> <li>• Moreover, all the brick kilns of District Mahendragarh are of rectangular shape with zigzag brick setting pattern and induced draught technology and are also lying non-operational as per Hon'ble Supreme Court and NGT orders.</li> <li>• Further, the teams of HSPCB and DFSC are regularly inspecting the Bricks Kilns to ensure that the bricks kiln operate only for the period from 1st March to 30 June every year and only with approved fuels.</li> </ul>
4.	Road Dust	<ul style="list-style-type: none"> <li>• Municipal Committees are conducting regular water sprinkling on the roads.</li> <li>• Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.</li> </ul>
5.	Municipal Solid Waste dumping sites	In District Mahendragarh there are 03 MSW dumping sites and the municipal solid waste of Narnaul city is being sent at dumping site situated in village Raghunathpura.
6.	Emissions from Construction sites	There are 14 construction site and work has been stopped by the concerned ULB in compliance of CAQM directions.
7.	Total number of Fire incidences in solid waste dumping sites	Regular inspections are being conducted to avoid any untoward incident.
8.	Total number of Wood fire incidences	DM, Mahendragarh has imposed section-144 in the whole district for strict compliance to control wood fire incidences.
9.	Total number of Stubble burning incidences	No stubble burning incidence has been reported in District Mahendragarh
10.	vehicular emissions	<ul style="list-style-type: none"> <li>• 01 Hot spot has been identified in</li> </ul>

		<p>District, Mahendragarh of traffic congestion in Narnaul.</p> <ul style="list-style-type: none"> <li>• Adequate police personnel have been deployed on this point for ensuring smooth traffic flow.</li> <li>• 55 challans have been issued by traffic police and RTA for vehicle plying without PUC and uncovered vehicles carrying building material.</li> </ul>
11.	Fire Crackers	Total 25 FIRs has been registered against the users and sellers. Total 6.5 Kg of non green fire crackers has been seized.

**(xiii) Charkhi Dadri**

**The major sources of air pollution**

Major sources of air pollution		
1.	Mining	09
2.	Crushers	240
3.	Industries	
	a. Number of Air polluting industries	05
	b. Number of Brick kilns	23
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	01
6.	Total number of Construction sites	00
7.	Total number of Fire incidences in solid waste dumping sites	00
8.	Total number of Wood fire incidences	00
9.	Total number of Stubble burning incidences	00
10.	Vehicular Emissions	-
11.	Fire crackers	-

## **Remedial actions being taken against major sources of air pollution**

### **1. Mining**

- 09 mining activities operating in the District Charkhi Dadri have been stopped w.e.f 02 November 2023 as per the directions of CAQM .
- The deputy commissioner has ordered under 144 regarding stoppage of operations of mining activity in the district.
- The field officers of HSPCB , mining dept and police force are regularly carrying out inspections of the mining area. 05 Naakas / temporary police halts are maintained so that no truck could ply in violation of CAQM directions .
- One FIR has been registered by team of officers for Identified violation against a mining activities unit. Imposition of Environmental compensation is under process.

### **2. Stone Crushers**

- 240 stone crushers operating in the District Charkhi Dadri have been stopped w.e.f 02 November 2023 as per the directions of CAQM.
- The deputy commissioner has ordered under 144 regarding stoppage of operations of stone crushing activity in the district. The field officers of HSPCB , mining dept and police force are regularly carrying out inspections of the stone crushing area. 5 Naakas / temporary police halts are maintained so that no truck could ply in violation of CAQM directions
- No violation of CAQM directions was found regarding stone crushers.

### 3. Industrial Emissions: -

- Coal is completely banned in the District Charkhi Dadri.
- All the industries and brick kilns have shifted to cleaner fuels as per details below:-

S. No.	Particulars	
1	Total number of fuel based industries	05
2	Number of industries running on PNG/CNG/LPG/ LNG	03
3	Number of industries running on L.S.H.S Family fuels	02

- T

here are 23 brick kilns in Charkhi Dadri, all the brick kilns have shifted to Zig-Zag technology. Presently all the brick kilns are lying closed in compliance of NGT directions and operate only for the period from 01 March to 30 June every year.

- Further teams of HSPCB are regularly inspecting these industries.

### 4. Road Dust:

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### 5. C&D Activities:

C&D activities have been banned in the Charkhi Dadri in compliance of the CAQM directions issued under GRAP stage-III & IV.

### 6. Vehicular emissions:

- Hot spots of traffic congestion have been identified and the details of hot spots is as below:

- a. Parshuram Choak, Charkhi Dadri.
- b. Balmiki Choak, Charkhi Dadri.

- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.
- 09 PUCC centers have been inspected by RTA Charkhi Dadri, and found complying.
- 139 challans have been issued amounting to Rs.25,47,000/-.

#### 7. Open Garbage Burning:-

- 02 teams have been constituted by the Executive officer, Municipal Corporation, Charkhi Dadri for stoppage of garbage burning.
- Penalty of Rs.2000/-hasbeenimposedon03no of violators found involved in the open garbage burning

#### 8. Fire Crackers

03 FIRs have been registered against the stockiest of non green crackers and total crackers of weight 257 kg seized.

#### (xiv) Jhajjar District

#### The major sources of air pollution

Major sources of air pollution		
1.	Total number of Mining	0
2.	Total number of Crushers	4
3.	Total number of Industries	
	a) Number of Air polluting industries	247
	b) Number of Brick kilns	415
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	02
6.	Total number of Construction sites	73
7.	Total number of Fire incidences in solid waste dumping sites	0

8.	Total number of Wood fire incidences	0
9.	Total number of Stubble burning incidences	2
10.	Vehicular Emissions	

### Remedial actions being taken against major sources of air pollution

Major source of air		Remedial action
1.	Mining	There is no stone mining activity in District Jhajjar.
2.	Crushers	<ul style="list-style-type: none"> <li>All 04 stone crushers within the jurisdiction of District Jhajjar are lying closed as per the directions of CAQM.</li> <li>HSPCB has inspected the stone crusher in the jurisdiction of Jhajjar 05 times during last 15 days and during inspections the stone crushers were found non-operational as per the directions of CAQM.</li> </ul>
3.	Industries	<ul style="list-style-type: none"> <li>All 247 air polluting units within the jurisdiction of District Jhajjar have already converted to approved fuel and has also installed adequate Air Pollution Control Device.</li> <li>HSPCB has inspected 64 units and has already closed down 06 defaulting units and has also recovered environmental compensation amounting 14,90,000/- for the violation of the directions of CAQM.</li> <li>All the 415 brick kiln units within the jurisdiction of District Jhajjar have converted to approved fuel</li> <li>Moreover, all the brick kilns of District Jhajjar are of rectangular shape with zig zag brick setting pattern and induced draught technology</li> <li>All brick kilns lying non-operational as per Hon'ble Supreme Court and NGT orders.</li> <li>Regional office HSPCB has inspected</li> </ul>

		the 96 brick kilns in the jurisdiction of Jhajjar during last 15 days and during inspection all the brick kilns were found non operational.
4.	Road Dust	<ul style="list-style-type: none"> <li>• Municipal Committees are conducting regular water sprinkling on the roads.</li> <li>• Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.</li> </ul>
5.	Municipal Solid Waste dumping sites	<ul style="list-style-type: none"> <li>• In district Jhajjar there are 02 MSW dumping sites</li> <li>• ULBD has deployed adequate number of staff for supervision of solid waste dumping sites and no fire incident has reported in the dumping sites of district Jhajjar.</li> <li>• HSPCB has inspected the sites in the jurisdiction of Jhajjar, 12 times during last 15 days and during inspection no such fire incident found.</li> <li>• Moreover, HSPCB alongwith ULBD has inspected 31 other locations and has recovered fine amounting 4100/- from 10 violators for the violation of the directions of CAQM regarding garbage burning and dumping.</li> </ul>
6.	Emissions from Construction sites	<ul style="list-style-type: none"> <li>• All the 73 construction sites registered with the dust portal of CPCB.</li> <li>• All the construction sites have been closed down in District Jhajjar.</li> <li>• Moreover a total environmental compensation amounting Rs. 14,90,000/- has been imposed and recovered from the non-complying 06 C&amp;D sites which were found violating the norms specified by CAQM.</li> </ul>
7.	Stubble burning	<ul style="list-style-type: none"> <li>• Even though the area under paddy</li> </ul>

	incidences	<p>cultivation in district Jhajjar is very small, committees comprising of all stakeholders for sensitization of the farmers about ill effects of agro residue burning have been constituted at village level and block level.</p> <ul style="list-style-type: none"> <li>• Multi department teams comprising Revenue Department, Agriculture Deptt. and HSPCB have been deployed to check the stubble burning and these teams have carried out 52 inspections and total 02 challans have been done and a fine of Rs. 5000/- has been recovered.</li> </ul>
8.	Vehicular Pollution	<ul style="list-style-type: none"> <li>• Traffic Police have identified various traffic congestion points and has deployed special teams to streamline the flow of traffic at congestion and jam prone areas and special emphasis is on the regulation of smooth traffic during peak hours.</li> <li>• Moreover, the traffic police of District Jhajjar has imposed a fine of Rs. 5,75,600/- for violations of P.U.C.C, Unauthorized parking and 05 vehicles with expired BS-III/BS-IV have been impounded.</li> </ul>

**(xv) Sonapat District**

**The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	02
2.	Total number of Crushers	00
3.	Total number of Industries	
	a) Number of Air polluting industries	876
	b) Number of Brick kilns	244
4.	Road Dust	
5.	Total number of Municipal Solid Waste dumping sites	05

6.	Total number of Construction sites	53
7.	Total number of Fire incidences in solid waste dumping sites	00
8.	Total number of Wood fire incidences	07
9.	Total number of Stubble burning incidences	44
10.	Vehicular Emissions	-
11.	Fire Crackers	-

### **Remedial actions being taken against major sources of air pollution**

#### **1. Mining Activity:-**

- 02 mining activities operating in the District Sonipat have been stopped w.e.f 02 November 2023 as per the directions of CAQM.
- All the mineral dealing license holders of the district have also been directed by the mining officer to stop the loading and unloading of the minerals in the district.

#### **2. Industrial Emissions:-**

- Coal is completely banned in the District Sonipat.
- All the industries and brick kilns have been shifted to cleaner fuels.
- There are 244 brick kilns in Sonipat and all have been shifted to Zig-Zag technology. Presently, all the brick kilns are lying closed in compliance of NGT directions and operate only for the period from 01 March to 30 June every year.
- Further teams of HSPCB and HSIIDC are regularly patrolling in the industrial areas.
- 01 industry found operating illegally on unapproved fuel has been closed.
- Show Cause notice for levying of environmental compensation

have been issued on dated 09 November 2023 to 03 industries found non complying with the emission norms. Further levying of environmental compensation will be done by the HSPCB after expiry of the notice period. The activities of these industries have also been stopped by the teams on the spot.

### 3. Road Dust:

- Municipal Committees are conducting regular water sprinkling on the roads
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### 4. Construction Dust :

- C&D activities have been banned in the Sonipat in compliance of the CAQM directions issued under GRAP stage-III & IV. Further, 13 construction activities have been found operational and action has been taken against all the activities as per detail given below:

<b>Total number C&amp;D projects inspected</b>	<b>Number of projects where construction was found in violation of Ban imposed by CAQM</b>	<b>Action taken (Number of sites)</b>	<b>Remarks</b>
53	13	13	Construction activities stopped and EC amounting to Rs. 5,10,000/- has been imposed

**5. Vehicular emissions:**

- Hot spots of traffic congestion have been identified and the details of hot spots is as below:-
  - a. Bhigan Toll Plaza, Sonipat
  - b. Bahalgarh Chowk, Sonipat
  - c. Murthal Chowk, Sonipat
  - d. Aggarsen Chowk, Sonipat
  - e. Geeta Bhawan Chowk, Sonipat
  - f. ITI Chowk, Sonipat
  - g. Subhash Chowk, Sonipat
  - h. Tau Devilal Chowk near bus stand, Sonipat
- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.
- 06 challans amounting to Rs. 12,200/- have been issued by the traffic police against the vehicles plying without PUC. The challan amount Rs. 12,200/- has also been collected.
- 08 PUC centers have been inspected by RTA Sonipat, 01 PUC was found non-complying and challan of Rs. 10,000/- has been issued against this.
- 35 challans have been issued amounting Rs. 3,50,000/- against the uncovered vehicles carrying building material. The fine has been recovered.

**6. Open Garbage Burning:-**

- 06 teams have been constituted by the Commissioner, Municipal Corporation, Sonipat for stoppage of garbage burning.
- Penalty of Rs. 45000/- has been imposed on 09 violators found

involved in the open garbage burning. The fine has been recovered.

### **7. Paddy Stubble Burning :-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the District Magistrate, Sonipat on 27.09.2023.
- 28 Duty Magistrates have been appointed in different blocks to immediately take action against the violators involved in Paddy Stubble Burning.
- Teams have been constituted at district level, sub-division level, block level and at village level to stop paddy stubble burning in district Sonipat.
- All the teams are conducting regular patrolling with police personnel in the all the areas of paddy harvesting to prevent the paddy stubble burning.
- Penalty of Rs. 107500/- has been imposed on 42 farmers found involved in Paddy Stubble Burning. The fine recovered.
  - FIRs have been registered against 10 violators.

### **8. Fire Crackers**

10 FIRs have been registered ( 01 against the Godown of non green crackers and 09 against the crackers firing in non prescribed hours). Total 110 kg of non green crackers seized.

**(xvi) Panipat District****The major sources of air pollution**

Major sources of air pollution		
1.	Total number of Mining	01
2.	Total number of Crushers	00
3.	Total number of Industries	
	a) Number of Air polluting industries	419
	b) Number of Brick kilns	93
4.	Road Dust	-
5.	Total number of Municipal Solid Waste dumping sites	1
6.	Total number of Construction sites	11
7.	Total number of Fire incidences in solid waste dumping sites	0
8.	Total number of Wood fire incidences	02
9.	Total number of Stubble burning incidences	20
10.	Vehicular Emissions	-

**Remedial actions being taken against major sources of air pollution****1. Mining Activities:-**

- 01 mine operating in the District Panipat has been stopped w.e.f 02 November 2023 as per the directions of CAQM.
- All the mineral dealing license holders of the district have also been directed by the mining officer to stop the loading and unloading of the minerals in the district.

**2. Industrial Emissions:-**

- Coal is completely banned in the District Panipat. All the industries and brick kilns have been shifted to cleaner fuels.
- There are 93 brick kilns in Panipat and all the brick kilns have

been shifted to Zig-Zag technology. Presently, all the brick kilns are lying closed in compliance of NGT directions and operate only for the period from 01 March to 30 June every year.

- Further teams of HSPCB and HSIIDC are regularly patrolling in the industrial areas especially.
- 02 industries found operating illegally on unapproved fuel. Show cause notices for closure and for imposition of Environment Compensation has been issued to these units. Further action will be taken after expiry of notice period. The activities of these industries have also been stopped by the teams on the spot. The units have removed the wood fired furnaces from the site.

### **3. Road Dust:**

- Municipal Committees are conducting regular water sprinkling on the roads.
- Fire tenders are also engaged for sprinkling of water on trees and on the road side on regular basis twice in a day.

### **4. Construction Dust :**

- C&D activities have been banned in the Panipat in compliance of the CAQM directions issued under GRAP stage-III & IV. Further, 04 construction activities have been found operational and action has been taken against all the activities as per detail given below:-

Number of projects where construction was found in violation of Ban imposed by CAQM	Action taken (Number of sites)	Remarks
04 above total figures of cons site mentioned as 11.	04	Construction activities stopped and EC amounting Rs. 200000/- have been imposed

#### 5. Vehicular emissions:

- Hot spots of traffic congestion have been identified and the details of hot spots is as below:
  - a. Toll Plaza, Panipat
  - b. Red light chowk, Panipat
  - c. Sanoli Chowk, Panipat
  - d. Gohana Chowk, Panipat
  - e. Anaz Mandi Chowk, Panipat
  - f. Siwah chowk, Panipat
  - g. Subhash Chowk, Panipat
- Adequate police personnel have been deployed on these points for ensuring smooth traffic flow and compliance of the traffic signals.
- 06 PUCC centers have been inspected by RTA Panipat and have been found complying.
- 01 challan have been issued amounting Rs. 72000/- against the overage vehicle and has been impound.
- Parking fee has been imposed which was earlier free of cost to the public, to reduce the use of personal vehicle by the individuals.
- 06 challans amounting 12,200/- have been issued by the traffic

police against the vehicles plying without PUC. The challan amount Rs. 12,200/- has also been collected.

**6. Open Garbage Burning:-**

- 04 teams have been constituted by the Commissioner, Municipal Corporation, Panipat for stoppage of garbage burning.
- 2 cases of open burning were found and corrective measures taken immediately. The dumping site removed from the site.

**7. Paddy Stubble Burning:-**

- Order under section 144 of Cr.P.C. 1973 has been issued regarding prohibition of crop residue burning by the District Magistrate, Panipat on 28 September 2023.
- Teams have been constituted at district level, sub-division level, and block level and at village level to stop paddy stubble burning in district Sonipat.
- All the teams are conducting regular patrolling with police personnel in all areas of paddy harvesting to prevent the paddy stubble burning.
- Penalty of Rs. 22500/- has been imposed on 08 farmers found involved in Paddy Stubble Burning.
- FIRs have been registered against 6 violators. The 06 AFLs reported by the satellite imagery not identified at site.

5. Presently, across all the cities in the state, there is an improvement trend in the ambient air quality and taking cognizance of this improving trend in air quality, the restrictions of GRAP stage IV enforced by CAQM on 05 November 2023 have been revoked on dated 18 November 2023 and downgraded to stage III restrictions.

6. That present action taken report may kindly be taken on record in compliance of order dated 10 November 2023 passed by this Hon'ble Tribunal.

Place: Chandigarh  
Dated: 21.11.2023

  
(Vineet Garg, IAS)  
Addl. Chief Secretary to Govt. Haryana,  
Environment Department